TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZELTE OF INDIA

GOVERNMENT OF INDI MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi. the zum May, 1982.

DI IFICATION INCOME TAX

No. 4654 (F.No. 203/168/81-IIA. II): In continuation of this office notification No. 2261 (F.No. 203/154/77-IIA. II) dated 11th April, 1978, it is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research, the prescribed authority for the purposes of clause (111) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions: -

- That the funds collected by the Kalakshetra, Madras i) under this exemption shall be utilized exclusively for promotion of research in Social Sciences.
- That the Institution shall maintain a separate accounts 11) of the funds so collected by them under this exemption and send to the Council an Annual Report of its activities along with the Statement of its occounts regularly showing specifically the funds collected under this exemption and the manner in which these funds are utilized.
- Any unutilized funds, out of the donations received under section 35(1)(iii) of Income_tax Act, 1961, will be invested in the manner prescribed in section 13(1)(d) which includes iii) investment in Govt. Saving Certificates, deposit in Scheduled Bank, Investment in U.I.I. deposits with the Public Sector Companies, deposits in Post Office and Govt. Companies etc.
- 1v) That the Institute shall submit to the Prescribed Authority by 30th June a copy each year to their audited annual accounts showing their total income and expenditure and balance sheet showing its assets and liabilities with a copy of each of these documents to the concerned Commissions of Income tax.

INSTITUTION

Kalakshetra, Madras. -

This motification takes effect from 1-4-1981 to 31-3-1984.

(M.G.C.Goyal) Under Secretary to the Covt. of India.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).

2. Director of Inspection (U &Audit)/Investigation/Intelligence/ Recovery/Vigilance/Special Investigation/RS&P/PEPR/Survey, N. Delh.
3. Directorate of D&MS(II), Ist floor, Aiwan-e-Ghalib, Mata

Sundri Lane. New Delhi.

4. The Director, Indian Council of Social Science Research, IIPA Hostel, I.P.Estate, New Deihi-110002 with reference to their letter No.6/14/77-RIS dated 14-4-82.

5. The Sacretary, Kalakshetra Tiruvanniyur, Madras-600 004.

6. Comptroller and Auditor General of India (40 copies).
7. Bulletin Section of D. I. (ASP), New Dethi (5 copies).

Under Secretary to the Govt.

(M.G.C.Goyal)